

OFFICE OF THE JUDGE IN-CHARGE
ROUSE AVENUE COURT COMPLEX, NEW DELHI

ORDER

The following Officers are hereby designated as Officer In-charges as mentioned against their names, in addition to the work already assigned, with immediate effect:-

S.No.	Name of the Committee	Name of the Judicial Officer
1	ADMINISTRATION-I, II & III	Sh. Vimal Kumar Yadav, Spl. Judge CBI, Tis Hazari Court, Delhi
2	GENERAL & JUDICIAL BRANCH	Sh. Arvind Kumar, Spl. Judge CBI

However all the correspondence with the Hon'able High Court of Delhi, New Delhi shall be routed only through the undersigned.


(O.P. Saini)

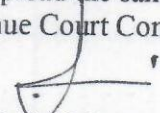
Spl. Judge (PC-ACT) CBI/
Incharge Rouse Avenue Court Complex
New Delhi

No. 46-57 /Committee/Rouse Avenue/NDD/2019

Dated : 18/2/2019

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, New Delhi District, PHC, New Delhi.
4. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
5. All the Members of the Committee.
6. The P.S. to the undersigned.
7. The APRO, Rouse Avenue, New Delhi.
8. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
9. The District System Administrator, NDD to upload the same on the website.
10. The Branch Incharge/Care Taker, Rouse Avenue Court Complex, New Delhi.


(O.P. Saini)

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Incharge Rouse Avenue Court Complex
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